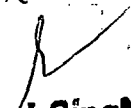


24/03/2000

Mr. P. N. Datti, Counsel for
the applicant.

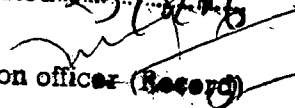
Learned Counsel for the
applicant submits that he
has got the relief that he
has prayed for in the application.

By recording the submissions
of the learned Counsel for the
applicant, we dismiss this
application as withdrawn. No
costs.

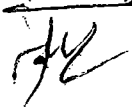

Gopal Singh
Adm. Member


(B. S. RAIKOTE)
Vice Chairman

Part II and III destroyed
in my presence on 11-1-06
under the supervision of
section officer () as per
order dated 23/8/06


Section officer (Recd)

Copy of order
Sent to Applicant.

Vide no. 74
dt. 11-4-2000


Copy of order and
Copy of application
Sent to Respondent-
No 1 to 4 vide

No 75 to 78

dt 11-4-2000
